

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION NO. 1007
TO BE ANSWERED ON 15.12.2022

Farming on Yamuna flood plains

1007. SHRI ABIR RANJAN BISWAS:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether Government is aware of the edible food items being farmed along the Yamuna flood plains in Delhi;
- (b) the reasons for not stopping farming of edible items on Yamuna bank when a report by Energy and Resources Institute (Teri) found high levels of heavy metals in vegetables and the National Green Tribunal (NGT) banned farming in the region in 2015; and
- (c) whether Government has taken steps to stop farming in the region, if so, the details thereof, if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

(a) to (c)

As per the Ministry of Jal Shakti, Ministry of Agriculture and Farmers Welfare, Central Pollution Control Board, Delhi Pollution Control Committee and Agriculture Department of Government of NCT of Delhi, there is no information regarding of the edible food items farmed along the Yamuna flood plains in Delhi. National Green Tribunal (NGT) has banned farming in the region vide order dated 13.01.2015.
